## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 14/(MAH)/2016

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES:

M/s. K C Holdings Pvt. Ltd.

V/s.

M/s. Caprihans India Limited

SECTION OF THE COMPANIES ACT: 241 to 244 of the Companies Act 2013.

DESIGNATION S. No. NAME Nare Ali Rizvi Nare Ali Rizvi / V Thakore Savuela ( MSOC Adv. Aponejita Sen For Res 2 to 4 Aamir Ali Sheith For Res Nos 1,5 dg 116 I. r. Merchant & Co Apama Wagk a/w

At request of the parties, list this matter on 16.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)